

business delegation also visited India. Although the Governor made courtesy calls on the Ministries of Commerce and External Affairs and Department of Industrial Development, the delegation's main interaction was with Indian Businessmen. Ministry of Commerce is not aware of the areas identified by the group for joint ventures.

SHRI JANARDHANA POOJARY We should be selective on joint ventures. We should not go for joint ventures in areas which are not export—or technology—oriented. It is important that the ideology should not decide our policy. Pragmatism should be the watchword. What is the policy of the present Government so far as this aspect is concerned?

SHRI ARANGIL SHREEDHARAN We have always stated that in matters of trade and commerce, we do not have ideological considerations to interfere adversely in our attempt to expand our trade and commerce.

As far as the first part of the question that is, whether we should import technology for things that we can ourselves manage is concerned, I would like to say that we believe in self-reliance and we will not allow

SHRI JANARDHANA POOJARY What are the steps taken to remove the hurdles and also for simplifying the procedures for smooth inflow of foreign investment?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU) This question basically pertains to the visit of a US delegation. In the reply, we have stated that the Governor of Ohio had come here. Then, a business group had come. They had with the various business groups in India. These are private bodies. They held over 70 meetings. We have really discussed matters of mutual interest—how we can expand the trade. As you know, the USA is the largest trading partner.

As far as liberalisation and making things easy is concerned, we have the new import-

export policy. We have rationalised procedures. We have encouraged exporters. Foreign investment is coming in. We are simplifying procedures. I think, the Minister of Finance has already answered several questions in that direction. But what we have explained to them is that we have a system in India. We have a procedure in India and what we have to see is that they understand our position a little better as we have understood theirs.

Withdrawal of Money by Kashmiri Migrants from their Bank Accounts

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Will the Minister of FINANCE be pleased to state

(a) whether the nationalised banks are allowing the Kashmiri migrants living in camps in Jammu and also outside the State withdrawals of money from their accounts left behind in the Valley,

(b) if not the reasons therefor and

(c) whether Government propose to allow these migrants to operate their accounts from designated branches of the relevant banks in Jammu and Delhi?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL KUMAR TRIPATHI) (a) to (c) Since the bank accounts can be operated only at respective bank branch, instructions have been issued to the banks to make expeditious arrangements for transfer of banks accounts/funds maintained with their branches in the Kashmir Valley to some other branches outside the Valley, if so desired by the customers and to deal with such requests with utmost promptitude.

MR SPEAKER The Question Hour is over.